

(ii) G.S.R. No. 300, dated the 5th March, 1977, publishing the Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1977.

[Placed in Library. See No. LT-235/77 for (i) and (ii)].

(iii) G.S.R. No. 466, dated the 2nd April, 1977, publishing the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1977.

[Placed in Library. See No. LT-526/77].

**Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms)**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms):—

(i) G.S.R. No. 1394, dated the 22nd October, 1977, publishing the Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1977, together with an Explanatory Memorandum thereon.

(ii) G.S.R. No. 1395, dated the 22nd October, 1977, publishing the Indian Forest Service (Appointment by Promotion) Second Amendment Regulations, 1977, together with an Explanatory Memorandum thereon.

(iii) G.S.R. No. 1534, dated the 12th November, 1977, publishing the Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1977.

(iv) G.S.R. No. 1535, dated the 12th November, 1977, publishing the Indian Police Service (Pay) Fifth Amendment Rules, 1977.

(v) G.S.R. No. 1536, dated the 12th November, 1977, publishing the Indian Police Service (Fixation of

Cadre Strength) Fifth Amendment Regulations, 1977.

(vi) G.S.R. No. 1537, dated the 12th November, 1977, publishing the Indian Police Service (Pay) Sixth Amendment Rules, 1977.

(vii) G.S.R. No. 1538, dated the 12th November, 1977, publishing the Indian Administrative Service (Fixation of Cadre Strength) 16th Amendment Regulations, 1977.

[Placed in Library. See No. LT-204/77 for (i) and (ii)].

**Thirty-Fourth Report of the Public Accounts Committee (1977-78)**

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Sir, I beg to lay on the Table a copy of the Thirty-fourth Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Public Accounts Committee contained in the 183rd Report (Fifth Lok Sabha) on New Service/ New Instrument of Service—Ministry of Finance (Department of Economic Affairs)

**Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

PROF. N. M. KAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Fourth Report regarding action taken by Government on the Recommendations contained in the Thirty-ninth Report (Fifth Lok Sabha) on the Ministry of Tourism and Civil Aviation—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the India Tourism Development Corporation.